


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.62/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.11/2012
NAME OF THE COMPANY	Sri Sai Annapurna Packaging India Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging India Pvt Ltd & Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr. Adv Advocate	9966622805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. V. P. Sai Vihari	ADVOCATE	8978033475	
Mr. B. Bhuvana Chandra Reddy			

**ORDER**

Learned senior counsel Mr.R.Raghunandan Rao along with learned counsel Mr.G.Bhupesh present for Petitioner.

Learned counsel Mr.T.V.P.Sai Vihari representing Mr.B.Bhuvana Chandra Reddy present for Respondents.

Learned counsel appearing for Petitioners represented that settlement process is going on.

Both sides' counsel represented pleadings have been completed.

List the matter on 13.04.2018 for reporting about settlement.

  
MEMBER (Judicial)